

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Tuesday 8th day of August Two Thousand And Seventeen

PRESENT:

THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

C.P/310/00069/2017
in
O.A./310/01094/2015

V. Thiagarajan (Employee Code:20241)
Principal (Retired),
No.7, Madhu Apartment,
Joseph Second Street Extn.,
Pazhavanthangal Post,
Chennai- 600 114.Applicant/Applicant

(By Advocate : M/s. R. Arumugam)

VS.

1. Shri Santosh Kumar Mall
Commissioner,
Kendriya Vidyalaya Sangathan,
Head Quarters, 18 Institutional Area,
Shahid Jeetsingh Marg,
New Delhi- 110 016;
2. Shri S.M. Saleem,
Deputy Commissioner,
Regional Office,
Chennai Region, IIT Campus,
Chennai- 600 036.

...Respondents/Respondents

(By Advocate: Mr. M. Vaidyanathan)

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

Learned counsel on both sides present.

2. Learned counsel for the respondents produces a copy of the Office Order No. F.No. 110125/2014-15/KVS/PF/CC/2013-14/CC/V.Thiagarajan/617 dated 11.7.2017 and submits that the order of the Tribunal had been complied with. Learned counsel for the applicant confirms the receipt of the said order and submits that C.P. could be closed accordingly.
3. In view of the compliance of the order of the Tribunal by the respondents, nothing survives in the matter. C.P. is accordingly closed.